GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA UNSTARRED QUESTION NO. 103 ANSWERED ON 21/07/2025

ACHIEVEMENTS MADE UNDER JJM

103. SMT. P. T. USHA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the significant achievements made under the Jal Jeevan Mission (JJM) in providing tap water connections to rural households;
- (b) whether Government is on track to achieve 100 per cent coverage across all States and Union Territories, the details thereof; and
- (c) the States that have already achieved 100 per cent coverage and the strategies being adopted to fast-track implementation in the remaining regions?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

(a) Since August, 2019, Government of India is implementing Jal Jeevan Mission (JJM) in partnership with States to make provision of potable tap water supply in adequate quantity, of prescribed quality and on regular & long-term basis to every rural household in the country.

At the launch of Jal Jeevan Mission in August 2019, only 3.23 Crore (16.7%) rural households in the country were reported to have tap water connections. Since then, as reported by States/UTs, around 12.43 Crore additional rural households have been provided with tap water connections under JJM, as on 15.07.2025. Thus, as on 15.07.2025, out of total 19.36 Crore rural households in the country, more than 15.67 Crore (80.93%) households have been provided tap water connections.

(b) & (c) Water, being a state subject, the primary responsibility for planning and implementing piped water supply schemes to provide tap water to their households, lies with the respective State/UT. As on date, 8 States namely Arunachal Pradesh, Goa, Gujarat, Haryana, Himachal Pradesh, Punjab, Telangana & Mizoram and 3 UTs of A & N Islands, Puducherry, D&NH and D&D, have become 'Har Ghar Jal' and the remaining States/ UTs are at various stages of completion of the mission as per their saturation plan. Further, Operation and Maintenance of Rural Piped Water Supply Schemes is the primary responsibility of State Governments and hence provision of new connections in the aforementioned Har Ghar Jal certified/Reported States will be the responsibility of the concerned State Government. To ensure the successful implementation of Mission, Government of India has been regularly reviewing the implementation with respective State Governments. In this regard, review meetings, conferences, workshops, video conferences, etc. have been held at highest level wherein States have been advised to plan and expedite the implementation to achieve the goal in a time-bound manner.
